## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2957
ANSWERED ON:30.03.2012
COMPUTERIZATION OF COMMERCIAL TAX DEPARTMENTS
Bapurao Shri Khatgaonkar Patil Bhaskarrao;Bhoi Shri Sanjay;Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash

## Will the Minister of FINANCE be pleased to state:

- (a) whether a decision for computerization of commercial taxes Departments by the States has been taken in a recent meeting of the empowered committee of State Finance Ministers;
- (b) if so, the details thereof;
- (c) whether the Government has provided/proposes to provide any assistance to the State Governments in this regard;
- (d) if so, the details thereof; and
- (e) the time by which all States are likely to computerize their commercial taxes departments?.

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a),(b),(c)and (d): A mission Mode Project for computerization of Commercial Taxes Departments of States and UTs (MMPCT) was initiated under the National e-Governance Plan. Accordingly, the Cabinet, in February, 2010 approved this project for an overall value of Rs.1133.41 crore out of which Rs.800 crore is the Central assistance. An amount of Rs.433.44 core has already been released to the States.
- (e): The computerization projects of States/Union territories are likely to be completed by March, 2013.